

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 220 of 2013
& I.A. No. 300 of 2013**

Dated : 7th October, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

Himalaya Power Producers Association Appellant(s)

Versus

**Himachal Pradesh Electricity Regulatory
Commission & Anr. Respondent(s)**

Counsel for the Appellant(s): Ms. Shikha Ohri

**Counsel for the Respondent(s): Mr Anand K. Ganesan, for R-2
Ms. Rinku Gautam(Rep.), HPERC**

ORDER

Mr. Anand K. Ganesan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and seeks some time to file the reply. He is directed to file reply on or before 1st November, 2013 after serving copy on the other side.

Post the matter on **11.11.2013.**

**(V.J. Talwar)
Technical Member
vs/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**